## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## No.HC.VII-08/2017/2695 /A

From :-

Smti. Pronita Morang,

Jt.Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Shri Utpal Prasad,

District & Sessions Judge,

Majuli.

Dated Guwahati, the // April, 2025.

Sub:-

Withdrawal of commuted leave.

Ref:-

Your letter No.DSJ(M)/2025/806 Dated 10.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted withdrawal of your 1 (one) and a half days of commuted leave w.e.f. 10.04.2025 (2nd half) and 11.04.2025.

Yours faithfully,

Sd/-

## JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-08/2017/2696 - 2697-/A, dated , //- 04- 2025
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of duly filled in leave application in the prescribed format is enclosed herewith)

2. The Project Manager, Gauhati High Court.

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<u>JT. REGISTRAR (VIGILANCE)</u>